

ITEM NO.2

COURT NO.17

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(Civil) No. 2664/2023

M/S. ACME PAPERS LTD.

Petitioner(s)

VERSUS

M/S. CHINTAMAN DEVELOPERS PVT. LTD. & ORS.
(IA No. 206205/2023 - EXEMPTION FROM FILING O.T.
IA No. 206204/2023 - STAY APPLICATION)

Respondent(s)

WITH

T.P.(C) No. 499/2024 (IV-C)
(IA No. 44889/2024 - EXEMPTION FROM FILING O.T.
IA No. 44888/2024 - STAY APPLICATION)

Date : 12-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Ms. Prerna Singh, Adv.
Ms. Sonia Dube, Adv.
Ms. Kanchan Yadav, Adv.
Ms. Surbhi Anand, Adv.
Mr. Tanishq Sharma, Adv.
Ms. Saumya Sharma, Adv.
M/S. Legal Options, AOR

Mr. Prashant Mishra, Adv.
Mr. Prateek Mishra, AOR

For Respondent(s) Mr. Prashant Mishra, Adv.
Mr. Prateek Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment is reserved.

(NEETA SAPRA)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)